GOVERNMENT OF INDIA PETROLEUM AND NATURAL GAS LOK SABHA

UNSTARRED QUESTION NO:1559 ANSWERED ON:13.12.2013 IMPORT OF ETHANOL Alagiri Shri S.;Ganpatrao Shri Jadhav Prataprao

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether the Government has empowered the Oil Marketing Companies (OMCs) to import ethanol in case of shortfall in domestic supply of ethanol in the country;

(b) if so, the details thereof; and

(c) the details of necessary arrangements made by the Government to facilitate import of ethanol in the country?

Answer

MINISTER of STATE for PETROLEUM & NATURAL GAS (SHRIMATI PANABAAKA LAKSHMI)

(a) to (c) The Cabinet Committee on Economic Affairs (CCEA) in its meeting held on 22nd November, 2012 had inter-alia decided that in case of any shortfall in domestic supply, the Oil Marketing Companies (OMCs) and Chemical companies were free to import ethanol. Accordingly, OMCs had floated a global tender on 18th January 2013 for 82.03 crore litres of ethanol. However, due to the high prices quoted by the vendors, the global tender has been closed by the OMCs.

Subsequently, the CCEA in its meeting held on 3rd July, 2013 has decided that OMCs should procure ethanol only from domestic sources to meet the requirement of ethanol for blending with petrol, in the country.